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**Additional Report by the 1st respondent in NGT OA No. 5/2024 (SZ)
(Earlier OA No. 662/2023 PB) before the National Green Tribunal
Southern Zone, Chennai Bench.**

It is submitted that, a fire incident occurred in the Material Collection Facility (MCF) Plant functioning in ward 72 of Kozhikode Municipal Corporation on 8th October 2023 between 9.00 AM - 9:30 AM. In connection with this incident, a case in Crime No.568/2023 under Rule 306(1)(C) of Police Standing Order was registered and investigated at Vellayil Police Station Kozhikode City on 08.10.2023. It is submitted that, during the investigation, the scene was visited by the Electrical Inspector, Scientific Officer, Fingerprint Inspector and Photographer and the Investigating Officer collected all the scientific and forensic evidences and obtained the report from the Electrical Inspector, Scientific Officer, Fingerprint Inspector and Photographer. In addition to this, statements of about 24 witnesses, including eye witnesses, have also been recorded.

It is submitted that, based on witness statements and scientific evidence, it was found that plastic waste collected at the MCF plant operating in Ward 72, Kozhikode Corporation, was got fire in some how on October 8, 2023, at around 09.00 AM. The origin of the fire was confirmed to be from the western part of the waste plant.

It is submitted that, on investigation it is revealed that, flammable materials such as batteries, E waste and spray bottles were present in the dumped waste. In addition, the investigation revealed that no human interference or suspicious persons were seen in the vicinity of the waste



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treatment plant at the time of the fire. In the investigation, it is concluded that the cause of the fire was due to the ignition from the batteries/ E waste/ spray bottles e.t.c stored in the garbage in the western part of the plant.

It is submitted that, after the completion of the investigation of the said case a final report as FAD (Further Action Dropped) was submitted before the Hon'ble Judicial First class Magistrate Court IV Kozhikode on 29.03.2025 and the court accepted the same and numbered as RC No.28/2025.

The above facts are submitted before the Hon'ble National Green Tribunal for consideration.


PREETHA K. S.
Additional Secretary
Local Self Government Department
Govt. Secretariat
Thiruvananthapuram



**BEFORE THE HON'BLE NATIONAL
GREEN TRIBUNAL
(SOUTHERN ZONE BENCH, CHENNAI)**

**ORIGINAL APPLICATION NO. 5 OF
2024**

In the matter of:
Tribunal on its own motion
Suo Motu based on the news item in
Manorama dt. 09.10.2023
"Fire in Kozhikode waste treatment
plant
Opposition alleges corporation's
conspiracy"

-VS-

The Chief Secretary,
Government of Kerala,
Secretariat, Thiruvananthapuram and
Ors. ----Respondent(s)

**ADDITIONAL REPORT FILED BY
ADDITIONAL CHIEF SECRETARY,
LOCAL SELF GOVERNMENT
DEPARTMENT/1ST RESPONDENT**

E.K. KUMARESAN,
**Standing Counsel for Government
of kerala**

No.6, Indian Chambers (SICCI)
Annex Building, Ground Floor,
Esplanade, Chennai - 600 108.

Cell No: 95974 35955

